

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 127 of 2014 &
IA No. 226 of 2014**

Dated : 31st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s OPG Power Generation Pvt. Ltd. ... Appellant (s)

Versus

TANGEDCO & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Gupta

Counsel for the Respondent(s): Mr. Vallinayagam for R.1

ORDER

Mr. Vallinayagam, the learned counsel for the Respondent No.4 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 20.08.2014 after serving copy on the other side.

Post the matter on **04.09.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**
TS/js

**(Justice M. Karpaga Vinayagam)
Chairperson**